

No.DSJ/EC/NHN/24/1/Vacations/2017-
Office of the District and Sessions Judge,
Sirmaur District at Nahan,H.P.

Dated Nahan the th day of June, 2017.

To

The Registrar General,
Hon'ble High Court of H.P.
Shimla-I.

Subject: Special Casual Leave.

Sir,

I have the honour to submit that in pursuance of the instructions contained in the Hon'ble High Court of H.P. letter No.HHC/Admn.6(20)/77-XVIII-34218-21 dated 30-12-2016, Shri Vivek Khanal, Senior Civil Judge-cum-ACJM and Shri Aslam Beg, Civil Judge-cum-JMIC, Paonta Sahib, have been permitted to avail Special Casual Leave(Summer Vacations) in the following order:

Sr. No.	Name of the Judicial Officer.	Period of leave.	Arrangements for urgent work.
1.	Shri Vivek Khanal, Senior Civil Judge-cum-ACJM Paonta Sahib.	2-7-2017 to 15-7-2017	Urgent work shall be attended to by the Civil Judge-cum-JMIC, Paonta Sahib.
2.	Shri Aslam Beg, Civil Judge -cum- JMIC, Paonta Sahib	18-6-2017 to 01-7-2017.	Urgent work shall be attended by the Senior Civil Judge-cum-ACJM, Paonta Sahib.

This is for your kind information, please.

Yours faithfully,

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District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Endst.No.DSJ/EC/NHN/24/1/Vacations/2017-
3005 Dated: 15.6.17

Copy for information and necessary action is forwarded to:

1. All the Judicial Officers of this Division.
2. The Superintendent of Police, Sirmaur District at Nahan.
3. The Assistant Programmer of this office.

[Signature]
District and Sessions Judge,